

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO.2010**  
TO BE ANSWERED ON 12.02.2021

**Conservation of Lakes in Rajasthan**

2010.SHRI ARJUN LAL MEENA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has taken steps for conservation of various lakes of Udaipur and other cities of Rajasthan which are being polluted;
- (b) if so, the details thereof;
- (c) the funds being allocated by the Government to various States and districts for conservation of the lakes along with the funds out of the said allocation utilized by the State Government;
- (d) whether any proposal for preventing water pollution in the lakes of Udaipur like Pichhola, Gowardhan Sagar, Fateh Sagar, Swaroop Sagar, Udaisagar etc. has been submitted by the State Government of Rajasthan to the Union Government; and
- (e) if so, the details thereof and the action taken by the Government thereon?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE**  
**(SHRI BABUL SUPRIYO)**

(a) and (b) The Ministry of Environment, Forest & Climate Change (MoEF&CC) is currently implementing an integrated scheme of 'National Plan for Conservation of Aquatic Ecosystems' (NPCA) for holistic conservation of wetlands (includes lakes of Rajasthan and Udaipur) on cost sharing basis between the Central and State Governments.

The NPCA scheme covers various activities such as interception, diversion and treatment of wastewater, shoreline protection, lake front development, in-situ cleaning i.e. de-silting & de-weeding, storm water management, bioremediation, catchment area treatment, lake beautification, survey & demarcation, bio-fencing, fisheries development, weed control, biodiversity conservation, education and awareness creation, community participation etc.

As per the information received from the State Government of Rajasthan, The Rajasthan Lakes (Protection and Development) Authority Act, 2015 has been notified vide a notification dated 27.03.2015. The following lakes have been identified and notified under Section 4 & 5 of the said Act:

S. No.	Name of Lake	Notification no./Date	Date of Gazette Notification
1	Mansagar(Jaipur)	8482/01.07.2015	01.07.2015
2	Udaisagar(Udaipur)	9351/19.04.2017	25.04.2017
3	Anasagar(Ajmer)	334/30.10.2017	01.11.2017
4	Gapsagar(Dungerpur)	381/30.10.2017	01.11.2017
5	Fatehsagar(Udaipur)	408/09.11.2017	24.11.2017
6	Soorsagar(Jodhpur)	429/10.08.2020	18.08.2020

In terms of section 4 and 5 of the said Act, the area around the lake has been declared as protected area. Consequently, the development activities around the notified area have been brought under regulatory category by the State Govt.

(c) The details of financial assistance provided to the States/UTs under NPCA for conservation and management of wetlands in the country during the last three years and the current year are **annexed**.

(d) and (e) The project of ‘Conservation & Sustainable Management of Pichola Lake System’ in Udaipur was sanctioned by MoEF&CC in February, 2009 at a total cost of Rs. 84.75 crores (central and state share). The total central share of Rs. 54.27 crores have been released by December, 2017. The project for conservation of Fatehsagar lake in Udaipur was sanctioned by MoEF&CC at a total cost of Rs. 41.86 crores. The central share of Rs. 27.87 crores have been released.

The project proposals for conservation and sustainable management of Udaisagar lake as well as Gowardhan Sagar lake in Udaipur costing Rs.56.72 crore and Rs. 10.04 crore respectively were received from Government of Rajasthan during 2013-14 for financial assistance under the scheme of NPCA. As these proposals were not found in conformity with the guidelines of the scheme, they have been returned to the Government of Rajasthan with advice to resubmit proposals in the light of admissibility criteria contained in the scheme guidelines.

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**Annexure**

**Financial assistance (central share) provided to States/UTs during 2017-18 to 2020-21 (till January, 2021) for conservation and management of wetlands under NPCA**  
(Amount in Rs. crores)

<b>S. No.</b>	<b>State</b>	<b>2017-18</b>	<b>2018-19</b>	<b>2019-20</b>	<b>2020-21 (till January, 2021)</b>
1	Arunachal Pradesh	-	-	1.21	-
2	Bihar	3.60724	6.5965	0.79	-
3	Gujarat	-	-	1.52	-
4	Haryana	0.1320	1.4264	0.49	-
5	H.P.	0.98989	-	0.12	-
6	Jammu & Kashmir	23.8201	0.86565	1.68	-
7	Karnataka	-	-	-	-
8	Kerala	2.07075	-	-	-
9	Madhya Pradesh	0.9240	4.24669	8.41	7.00
10	Manipur	0.9280	3.852	-	6.81
11	Mizoram	0.9846	1.2153	1.92	-
12	Maharashtra	8.74397	4.91942	3.90	8.1016420
13	Nagaland	-	10	5.62	0.50
14	Odisha	6.1846	5.8072	4.10	0.67728
15	Puducherry	0.30	0.5	0.50	-
16	Punjab	-	-	-	-
17	Rajasthan	1.54	-	-	-
18	Sikkim	1.8374	3.11818	2.60	-
19.	Tamil Nadu	1.05795	1.200884	1.37	-
19	Tripura	-	-	3.13	-
20	Uttar Pradesh	2.50	18.680276	2.93	-
21	West Bengal	-	0.9965	4.29	-
	<b>Total</b>	<b>55.6205</b>	<b>63.425</b>	<b>44.58</b>	<b>23.088922</b>